

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 72 OF 2016 AND  
APPEAL NO. 100 OF 2016 & IA NO. 243 OF 2016**

**Dated: 20<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**APPEAL NO. 72 OF 2016**

**Jindal Steel & Power Ltd. .... Appellant(s)  
Vs.  
Chhattisgarh State Electricity Regulatory .... Respondent(s)  
Commission & Anr.**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. Approva Misra for R-3

**APPEAL NO. 100 OF 2016 & IA NO. 243 OF 2016**

**Jindal Steel & Power Ltd. .... Appellant(s)  
Vs.  
Raigarh Ispat Ugyog Sangh & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Ms. Divya Chaturvedi

Counsel for the Respondent(s) : Mr. C. K. Rai for R-2

Mr. Approva Misra for R-3

**ORDER**

As agreed by learned counsel for the parties, list these matters for hearing on **16.05.2018.**

**(Justice N. K. Patil)**  
**Judicial Member**

**(I.J. Kapoor)**  
**Technical Member**

*mk/tpd*